

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.03.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### **For Admission (Fresh Cases)**

| S. No. | Case No.                              | Name of the parties   | Counsel for Appellants | Counsel for Respondents  |
|--------|---------------------------------------|---|------------------------|--|
| 1.     | Comp. App. (AT) (Ins) No. 139 of 2022 | Radico Trading Ltd.<br>Vs.<br>Tarun Batra<br>(Insolvency Professional) & Ors.         | Ankit Mishra           | Sumesh Dhawan<br>Vatsala Kak<br>Raghav Demble  |
| 2.     | Comp. App. (AT) (Ins) No. 277 of 2022 | Statcon Electronics India Ltd.<br>Vs.<br>Ashok Kumar Gupta & Anr.                     | Aditya Madaan          |  |
| 3.     | Comp. App. (AT) (Ins) No. 278 of 2022 | Ravi Gupta<br>Vs.<br>LH Asian Trade Finance Fund Ltd. & Anr.                          | Karan Gandhi           |  |
| 4.     | Comp. App. (AT) (Ins) No. 284 of 2022 | Chandresh Jajoo<br>Vs.<br>Siemens Financial Services Pvt. Ltd. & Anr.                 | Kapil Dev Sapra        |  |
| 5.     | Comp. App. (AT) No. 38 of 2022        | J Phanikumar & Ors.<br>Vs.<br>Infrastructure Leasing & Financial Services Ltd. & Ors. | Narendar Naik          | Raunak Dhillon<br>Abhijeet Das<br>Vikash Kumar<br>Adarsh Saxena-R1<br>Gaurav Juneja-R3 to R5 |

### **For Admission (After Notice)**

|    |  |   |              |  |
|----|--|---|--------------|--|
| 6. | Comp. App. (AT) (Ins) No. 1468 of 2019 | Aditi Bezbaruah<br>Vs.<br>Kamalesh Kumar Singhania & Anr.<br><br><b>With</b>    | R.B. Phookan | Abhijeet Sinha<br>Ankita Baid-R1<br>P.K. Sachdeva-R3     |
| 7. | Comp. App. (AT) (Ins) No. 1473 of 2019 | Utpala Bezbaruah<br>Vs.<br>Kamalesh Kumar Singhania & Anr.                      | R.B. Phookan | Abhijeet Sinha<br>Ankita Baid-R1<br>P.K. Sachdeva-R3     |
| 8. | Comp. App. (AT) (Ins) No. 825 of 2020  | Gammon Infrastructure Projects Ltd.<br>Vs.<br>AF Consult India Pvt. Ltd. & Anr. | Nikhil Jain  | Sanjana saddy-R1<br>Pradeep Dahiya-R2<br>Devvart Rana-RP |

|     |   |  |                   |   |
|-----|---|--|-------------------|---|
| 9.  | Comp. App. (AT)<br>(Ins) No. 526 of<br>2021 & I.A No<br>726 of 2022   | Smt. Aruna Patel<br>Vs.<br>Punjab National Bank & Anr.   | Arti Sharma       | Ankit Raj<br>Piyush Beniwal-R1<br>Amol Vyas-R2            |
| 10. | Comp. App. (AT)<br>(Ins) No. 657 of<br>2021                           | Sun Pharmaceuticals Industries Ltd.<br>Vs.<br>Allychem Laboratories Pvt. Ltd.  | Ashish Verma      | Keshav Gupta<br>Vishal Mahajan<br>Vidit Anand             |
| 11. | Comp. App. (AT)<br>(Ins) No. 1015 of<br>2021                          | Vijay Kumar Gupta<br>Vs.<br>Canara Bank  | Kushal Bansal     |   |
| 12. | Comp. App. (AT)<br>(Ins) No. 1027 of<br>2021                          | Small Industries Development Bank of<br>India (SIDBI)<br>Vs.<br>Vijender Sharma  | S.S. Ahluwalia    | Pardeep Dahiya-R1   |
| 13. | Comp. App. (AT)<br>(Ins) No. 1046 of<br>2021                          | Vijay Chhabra & Anr.<br>Vs.<br>Resolution Professional of M/S Today<br>Homes Noida India Ltd.  | Swartika Kumari   | Apoorv Agarwal-RP   |
| 14. | Comp. App. (AT)<br>(Ins) No. 1070 of<br>2021                          | Sunil Tangri & Anr.<br>Vs.<br>Mrs. Ashu Gupta<br>Resolution Professional<br>Web Tech Packaging (India) Pvt. Ltd.                             | Rajiv K. Virmani  | Vinod Khanna-RP   |
| 15. | Comp. App. (AT)<br>(Ins) No. 1082 of<br>2021<br><b>(With Defects)</b> | Punjab National Bank<br>Vs.<br>Animesh Mukhopadhyay & Anr.   | Rajesh Kr. Gautam | Animesh<br>Mukhopadhyay<br>Pranay Agarwal-RP              |
| 16. | Comp. App. (AT)<br>(Ins) No. 08 of<br>2022                            | Pramod Kumar Sharma<br>Vs.<br>Manesh Agarwal & Ors.  | Babita Jain       |   |
| 17. | Comp. App. (AT)<br>(Ins) No. 54 of<br>2022                            | Avneesh Kumar Singh & Anr.<br>Vs.<br>Rakesh Kumar Jain & Ors.<br>Resolution Professional of SN Jee<br>Buildwell Pvt. Ltd.<br><br><b>With</b> | Prateek Gupta     | Mohit Nandwani-R2   |
| 18. | Comp. App. (AT)<br>(Ins) No. 05 of<br>2022                            | Ritika Arora<br>Vs.<br>Rakesh Kumar Jain & Ors.  | Pardeep Dhingra   | Rakesh Kr. Jain<br>Akshat Bajpai-R1<br>Prateek Gupta-R2,3 |

|     |   |   |                |  |
|-----|---|---|----------------|--|
| 19. | Comp. App. (AT)<br>(Ins) No. 63 of<br>2022  | Anju Agarwal<br>Interim Resolution Professional for<br>Alpine Realtech Pvt. Ltd.<br>Vs.<br>Committee of Creditors of Alpine<br>Realtech Pvt. Ltd. | Abhishek Anand |  |
| 20. | Comp. App. (AT)<br>(Ins) No. 104 of<br>2022 | Lora Mitra Rath<br>Vs.<br>Bank of India & Ors.  | Abhishek Jain  |  |
| 21. | Comp. App. (AT)<br>(Ins) No. 149 of<br>2022 | Mahadev Trading Company<br>Through its Proprietor<br>Mr. Hiteshbhai Rasiklal Upadhyay<br>Vs.<br>Supreet Chemicals Pvt. Ltd.                       | Atul Sharma    |  |

**For Hearing**

|     |  |   |                   |  |
|-----|--|---|-------------------|--|
| 22. | Comp. App. (AT)<br>(Ins) No. 982 of<br>2019  | Deccan Chronicle Marketeers & Ors.<br>Vs.<br>Deccan Chronicle Holdings & Ors.                               | Krutika Raghavan  | Shreyas<br>Edupuganti-R1<br>PBA Srinivasan- R2 |
| 23. | Comp. App. (AT)<br>(Ins) No. 436 of<br>2021  | Pritam Jaiswal<br>Vs.<br>Punjab National Bank & Anr.  | Rajeev Ranjan Raj | Ashok Kriplani-R2 RP<br>Anmol Chandan-R1       |
| 24. | Contempt Case<br>(AT) No. 28 of<br>2021 in Comp.<br>App. (AT) (Ins)<br>No. 553 of 2019 | Deccan Chronicle Holdings Ltd.<br>Vs.<br>SREI Multiple Asset Investment Trust –<br>Vision India Fund & Ors. | Arjun Asthana     | Saptarshi Mandal<br>Rishav Banerjee-R1 &<br>R2 |

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

|     |   |   |                    |                             |
|-----|---|---|--------------------|-----------------------------|
| 25. | Transfer Original<br>Petition (AT)<br>(MRTP) No.<br>04/2017<br>(Old RTPE No.<br>176/1999) | Bansi Lal Arora Trust &Ors.<br>Vs.<br>Skipper Towers Pvt. Ltd. &Anr.<br><br><b>With</b> | PremaPriyadarshini | R.D. Makheeja<br>V. B. Arya |
| 26. | Contempt Case<br>(AT) (MRTP)<br>No. 05/2017<br>In Transfer<br>Original Petition           | Bansi Lal Arora Trust &Ors.<br>Vs.<br>Skipper Towers Pvt. Ltd. &Anr.                    | PremaPriyadarshini | R.D. Makheeja<br>V. B. Arya |

|     |   |   |                                |   |
|-----|---|---|--------------------------------|---|
|     | (AT) (MRTP) No. 04/2017<br>(Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999) |   |                                |   |
| 27. | Comp. App. (AT) (Ins) No. 422 of 2021   | Ranasaria Poly Pack Pvt. Ltd.<br>Vs.<br>Uniworld Sugars Pvt. Ltd. & Anr.<br><br><b>With</b>                         | Archi Agarwal<br>Sahil Tagotra | Abhishek Anand<br>Viren Sharma-R1<br>Mandeep Kalra<br>Paras Mohon Sharma<br>Srishti Tiwari  |
| 28. | Comp. App. (AT) (Ins) No. 741 of 2021   | Simbhaoli Sugars Ltd.<br>Vs.<br>Pramod Kumar Sharma,<br>Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors. | Rachit Batra                   | G.P. Madaan<br>Abhishek Anand<br>Viren Sharma-R1<br>Pramod K. Sharma-RP<br>Mandeep Kalra-R3 |

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar